

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**1. C.P. (IB)/432(MB)2024**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - Assets Care & Reconstruction  
Enterprise Limited  
V/s  
Harish Patel**

**Section: U/s 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

None appeared from either side. The Registry is directed to issue a court notice to the Respondent/Personal Guarantor intimating the next date of hearing. List this matter on **29.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**